

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BHUVANA INFRA
PROJECTS PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	BHUVANA INFRA PROJECTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	07/02/2011
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U45202KA2011PTC056969
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPLE OFFICE (IF ANY) OF CORPORATE DEBTOR	528,FIRST FLOOR,K.R. GARDEN 6 TH BLOCK,KORAMANGALA,BANGLORE-560095
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	31 ST AUGUST 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	10 TH DECEMBER 2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: VIJAY PITAMBER LULLA REGISTERED OFFICE: 201, SATCHITANAND BLDG., 12TH ROAD, KHAR (W), MUMBAI – 400 052 TEL 022-26498007 CORPORATE OFFICE: 501, ARCADIA BLDG, 195, N.C.P.A. MARG, NARIMAN POINT, MUMBAI – 400021 E-MAIL- vijayplulla@rediffmail.com liquidator.bhuvana@gmail.com CONTACT NUMBER: 9920279899 REGISTRATION NUMBER: IBBI/IPA-001/IP-P00323/2017-18/10593
9.	LAST DATE OF SUBMISSION OF CLAIM	18 TH JANUARY 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Bangaluru has ordered the commencement of liquidation of the BHUVANA INFRA PROJECTS PRIVATE LIMITED on 10th December 2019.

However, the liquidator has come to know of the order has passed only on 18th December 2019 i.e. date of receipt of order is 18th December 2019.

The stakeholders of BHUVANA INFRA PROJECTS PRIVATE are hereby called upon to submit a proof of their claims, on or before 18th January, 2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Vijay Pitamber Lulla

Date: 21st December 2019

Place: Mumbai